

**New Residence for Prime Minister**

68. SHRI SRADHAKAR SUPAKAR :  
Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether any final decision regarding the location and estimated expenditure of a new house for the Prime Minister has been taken; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) No, Sir.

(b) Does not arise.

**Dacoities and Thefts in State Bank and other Nationalised Banks**

69. SHRI HIMATSINGKA :  
SHRI P. C. ADICHAN :

Will the Minister of FINANCE be pleased to state :

(a) whether during the past 6 months a number of bank dacoities and thefts have taken place in the State Bank and other nationalised banks;

(b) if so, the total extent of money removed therein;

(c) the details of these incidents; and

(d) the main causes of such insecurity in Calcutta in particular and West Bengal in general ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) to (d). The required information is being collected and will be laid on the Table of the House.

**Selection Grade Posts For Daftries**

70. SHRI NIHAL SINGH :  
SHRI S. M. BANERJEE :  
SHRI P. C. ADICHAN :

SHRI SHIV CHARAN LAL :  
SHRI BAL RAJ MADHOK :  
SHRI TUKARAM GAVIT :  
SHRI SHIV KUMAR SHASTRI :  
SHRI S. C. SAMANTA :

Will the Minister of FINANCE be pleased to refer to the reply given to started Question No. 24 on the 21st July, 1969 and state :

(a) the number of selection grade posts of daftries in each Ministry, department and Independent offices of Government of India and what percentage of the total number of Daftries in each office they constitute;

(b) whether orders exist that at least 15 per cent of the total strength of daftries should be put in the selection grade, if so, in which offices they are below the prescribed limit and why; and

(c) the steps being taken to bring the number of selection grade daftries upto this limit ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) to (c). Information regarding the number of selection grade posts of daftries is furnished in the statement laid on the Table of the House. [*Placed in Library. See No. LT/2546-70.*]

Instructions exist that the strength of selection grade posts should be fixed at 15% of the total number of permanent posts of daftry in each Ministry/office. Information regarding percentage of Selection Grade posts to the total number of daftries in the various Ministries/Departments etc., is not readily available with the Ministry of Finance. The information will be collected from Ministries/Departments and will be laid on the Table of the House as soon as it is available.

**Recruitment to various Posts of Library and Chamber Attendants etc.**

71. SHRI NIHAL SINGH :  
SHRI P. C. ADICHAN :  
SHRI TUKARAM GAVIT :  
SHRI BALRAJ MADHOK :

SHRI S. C. SAMANTA ;  
 SHRI SATYA NARAIN SINGH ;  
 SHRI B. R. KAVADE ;  
 SHRI ONKAR LAL BERWA ;  
 SHRI RAM CHARAN ;  
 SHRI JHARKHANDE RAI ;

Will the Minister of FINANCE be pleased to state :

(a) whether there exist posts of Library Attendants, Chamber Attendants, Personal Attendants, and Studio Attendants in the offices, including independent offices of the Government of India in New Delhi/Delhi ;

(b) If so, in which offices/Departments, the number of such posts and their scales of pay ;

(c) the procedure followed for their recruitment ; and

(d) whether in some offices these posts are manned by persons below the proper ranks e.g., by peons or Daftries, if so, in which offices and the number of such incumbents and the reasons for not manning them by peons in proper scales of pay ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) to (d). The information is being collected from the various Ministries/Departments and will be placed on the Table of the House as early as possible.

#### Family Pensions to Government Employees

72. SHRI NIHAL SINGH ;  
 SHRI P. C. ADICHAN :

Will the Minister of FINANCE be pleased to state :

(a) the rules and rates of family pensions granted to the spouses/dependents of Government employees in different categories and admissible, if the employee concerned (i) dies during his service period (ii) dies after his retirement ; and (iii) is relieved of his job due to invalidation/long illness and later on dies ; and

(b) in which cases the adhoc increase in pensions granted from time to time as in September, 1969 has been allowed and in which cases it has not been allowed and the

reasons for not allowing it in the latter cases ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) Ordinary family pensions are admissible to families of Central Civil Government servants (other than those who retire as a result of absorption in public sector undertakings) under the Liberalised Pension Rules and the Family Pension Scheme, 1964. The family pensions under the latter scheme are subject to payment of contribution but this is not so in the case of family pensions under the former rules. These pensions are admissible to the families as defined in the respective rules if the Government servant dies in service or dies after retirement on superannuation, retiring, compensation or invalid pension. Salient features of the provisions regarding both kinds of family pensions are given in the statement laid on the Table of the House. [Placed in Library. See No. LT-2547/70]

(b) The orders issued in September, 1969 regarding relief to pensioners are in the nature of upward revision of adhoc increase in pensions sanctioned in October, 1963. Family Pension Scheme of 1964 came into force with effect from 1-1-1964 and since this was a liberalized measure it was decided that the adhoc increase in pension should not be added to such family pensions.

सैन्ट्रल बैंक आफ इंडिया, कलकत्ता  
 से धन का गायब होना

73. श्री हुकम चन्द कल्लुबाय : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जनवरी, 1970 के प्रथम सप्ताह में, कलकत्ता के डलहौजी स्क्वेयर में स्थित सैन्ट्रल बैंक आफ इंडिया के मुख्य कार्यालय के नकद खाते में से लगभग एक लाख रुपये की धनराशि गायब पाई गई ;

(ख) क्या सरकार ने इस गायब धनराशि को पुनः प्राप्त करने के उद्देश्य से इस बारे में कोई उच्च स्तरीय जांच की है; और